

ORDER

The following transfers & postings are hereby made in official exigency:-

S.No.	Name	From	To
1	Sh. Kamal Kumar S/o Sh. Amar Nath EC: 3042	PA in the Court previously presided over by Ms. Seema Maini, District Judge (Commercial Court), North District, Rohini Courts, Delhi.	PA in the court of Ms. Seema Maini, Principal Judge, Family Courts, North-West, Rohini, Delhi (on diverted capacity) .
2	Sh. Pankaj Kumar S/o Sh. Prem Chand EC: 45361916	PA in th Court previously presided over by Ms. Anju Bajaj Chandna, District Judge (Commercial Court)-01, New Delhi District, Patiala House Courts, New Delhi.	PA in the Court of Ms. Anju Bajaj Chandna, Principal Judge, Family Courts, NDD, PHC, New Delhi (on diverted capacity) .
3	Sh. Amrik Singh S/o Late Sh. Mohan Singh EC: 3563	PA in the Court of Ms. Anju Bajaj Chandna, Principal Judge, Family Courts, NDD, PHC, New Delhi (on diverted capacity).	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
4	Ms. Preeti W/o Sh. Mahesh Kumar EC: 37304818	PA in the Office Pool, Central District. Tis Hazari Courts, Delhi.	PA in the Court of Ms. Birmla Kumari, Principal Judge, Family Court, Shahdara, Karkardooma, Delhi.
5	Sh. Amit Kumar S/o Sh. Laxmi Narain	PA in the Office Pool, Central District. Tis Hazari Courts, Delhi.	PA in the Court of Ms. Illa Rawat, Judge, Family Courts, Central District, THC, Delhi.
6	Ms. Suman D/o Sh. Girish Kumar	PA in the Office Pool, Central District. Tis Hazari Courts, Delhi.	PA in the Court of Ms. Sarita Birbal, Additional Principal Judge, Family Courts, West, THC, Delhi.
7	Sh. Anil Kumar Sharma S/o Sh. Ved Prakash Sharma EC: 3301	Sr. PA in the Court previously presided over by Sh. R. P. Pandey, District & Sessions, North-West District, Rohini Courts, Delhi.	Sr. PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.

Note 1: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials as per rules.

Girish Kathpalia
(GIRISH KATHPALIA)
DISTRICT & SESSIONS JUDGE (HQs)

DELHI
Dated, Delhi the 04 AUG 2020

No. 19525-567 / Admn-I/P & T/2020

Copy forwarded for information and necessary action to:-

1. The Ld. District & Sessions Judge, NDD / Shahdara / North/North-West/South-West, Delhi, New Delhi.
2. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
3. The Ld. Officer In-charges, Accounts Branch, Central NDD / Shahdara / North/North-West/South-West, Delhi, New Delhi.
4. The Personal Office of Ld. District & Sessions Judge (HQs), Delhi.
5. The Officer/Officials concerned.
6. The AO(J), Admn. Branch, Central/ NDD / Shahdara / North/North-West/South-West, Delhi, New Delhi.
7. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
8. The dealing Official, ACR, Cell, Central, Tis Hazari Courts, Delhi.
9. The dealing official, Layers, Computer Branch, Central, THC, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.

Balbir Singh
Administrative Officer (Jud.)
Administration Branch-I
District & Sessions Judge Office (HQs)
Delhi